

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 46/2007

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY

Dilip Timblo

Vs

M/s. Hardesh Ore Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. JOSEPH KODIANTHARA, Sr. Adv.			
2.	Mr. ERIC CORREIA, Adv.			
3.	Mr. RAJEEV KUMAR, Adv.			
4.	Mr. Rafique Dada, Snr. Adv.			
5.	Mr. Gunedatt Malleya, Adv.			
6.	Mr. Erach Kothwal, Adv.			
7.	Mr. Rajan Narain, Adv.			
8.	Ms. Neha Malik, Adv.			
9.	Ms. Malavika Prasad, Adv.			
10.	Ms. Amrita Narayan, Adv.			

Handwritten notes and signatures:
- Lines 1-3 are grouped by a bracket and labeled "petitioners" with a signature.
- Lines 7-8 are grouped by a bracket and labeled "R.1, 4, 5 Neha Malik".
- Line 9 is labeled "R2 + RB Malavika".
- Line 10 is labeled "Amrita Narayan" with a signature.

Order

For orders see order in CP 87/2006